

**HEAD OFFICE**

**Uttarakhand Environment Protection**

**and Pollution Control Board**

**46-B, I.T. Park, Sahastradhara Road,**

**Dehradun (Uttarakhand)**



**Action Taken Report**

**Original Application No. 123/2018**

**In compliance of order dated 23.09.2019**

**of the**

**Hon'ble National Green Tribunal,**

**Principal Bench,**

**New Delhi**

**Action Taken Report**  
**In the matter of Original Application No. 123 of 2018**

**Sidhgarbyang Sewa Kalyan Samiti**

**Vs**

**State of Uttarakhand and Others**

Hon'ble NGT has passed the order dated 13.11.2018 with a direction to Central Pollution Control Board to carry out fresh inspection of CETP and the industries in question within one month. Also, State PCB was directed to take appropriate action based on the findings in the fresh inspection report.

In compliance of the order passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi on dated 23.09.2019, this is to inform that the **Fresh Inspection report from CPCB was received on 16.02.2019 wherein it is found that 12 units (out of 21 units to whom inspection was carried out) were found complied, 01 unit was found not in operation and 08 units were found not complied including CETP.**

Status of the action taken by Uttarakhand Environment Protection and Pollution Control Board in case of 08 non-complied units is given in the table below: -

<b>S. No.</b>	<b>Name of the Unit</b>	<b>Action Taken by the Board</b>
1	M/s Evergreen Motels, B-173a, Phase-1, ELDECO SIDCUL Industrial Area, Sitarganj	Show Cause Notice was issued on 08.04.2019
2	M/s Agmeco Faucets Pvt Ltd, C-37-B Phase-2, ELDECO SIDCUL Industrial Area, Sitarganj	Closure Order was issued on 08.04.2019. Subsequently after compliance Closure order was revoked. Performance Guarantee of Rs 5.00 Lakh has been deposited by the unit.

3	M/s Starways Industries, A-124, 125, Phase-1, ELDECO SIDCUL Industrial Area, Sitarganj	Show Cause Notice was issued on 01.05.2019. Subsequently, direction was issued on dated 14.06.2019 to the unit to close down the phosphating section. The phosphating section was sealed by officials of the Board on dated 06.07.2019. Performance Guarantee of Rs 1.00 Lakh has been deposited by the unit.
4	M/s SBN Infra heights Ltd , C-09, Phase-1, ELDECO SIDCUL Industrial Area, Sitarganj	Show Cause Notice was issued on 24.04.2019. Subsequently on inspection it was found that the Hotel has not provided Pre-treatment facility before sending the effluent to CETP. The matter is under process for taking further action against the unit.
5	M/s Mascot Fastners Pvt Ltd, Phase-1 B-115, ELDECO SIDCUL Industrial Area, Sitarganj	Show Cause Notice was issued on 24.04.2019. Unit was inspected and found complied. Accordingly, Show Cause Notice was revoked on dated 08.11.2019. Performance Guarantee of Rs 2.00 Lakh has been deposited by the unit.
6	M/s Gujarat Ambuja Exports Ltd. C-50, ELDECO SIDCUL Industrial Area, Sitarganj	Notice for default issued on 08.04.2019. Subsequently unit was inspected it was found that the CETP inlet parameters are

		within norms. Performance Guarantee of Rs 5.00 Lakh has been deposited by the unit.
7	M/s Parle Agro pvt Ltd, Plot No 153-157 & 166-168, Sector-03, ELDECO SIDCUL Industrial Area, Sitarganj	Show Cause Notice issued on 08.04.2019. Unit was again inspected and found complied. Accordingly, Show Cause Notice was revoked on 30.08.2019 after due compliance. Performance Guarantee of Rs 5.00 Lakh has been deposited by the unit.
8	M/s Jindal ESIPL CETP (Sitarganj) Ltd, U-3, Phase-3 , ELDECO SIDCUL Industrial Area, Sitarganj	Imposed Environment Compensation of Rs 5,70,000/- only which is received in Board. Further on non-compliance, additional environment compensation of Rs 19,80,000/- is imposed against the CETP operator.  Previously Board has also filed complaint case against the CETP before the Hon'ble Designated Court at Dehradun.
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